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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP (ENF.) (COMM.) 19/2018 & EX.APPLs.(OS) 690/2021,

922/2021, 1000/2021, 1005/2021 & 1006/2021

ANGLO-AMERICAN METALLURGICAL COAL PTY. LTD

.... Decree Holder

Through: Mr. Samar Kachwaha, Ms. Ankit

Khushu and Mr. Aayush Marwah,

Advocates.

versus

MMTC LTD Judgement Debtor

Through: Mr. Rajeeve Mehra and Mr. Sanat

Kumar, Senior Advocates with Ms. Suman Yadav, Mr. Akhil Sachar, Mr. Abhishek Chauhan and Mr. Shikhar

Verma, Advocates

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

%

27.09.2021

[VIA VIDEO CONFERENCING]

List on 28th September, 2021.

SANJEEV NARULA, J

SEPTEMBER 27, 2021

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